

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 4/MP/2012

Sub: Petition under Sections 79 (1) (c), 79(1) (f) and 142 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008.

Date of hearing : 18.10.2012

Coram : Dr Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri M.Deena Dayalan, Member

Petitioner : Aarti Steels Limited, Cuttack

Respondents : Orissa State Load Despatch Centre, Bhubaneswar
GRIDCO Limited, Bhubaneswar
Indian Energy Exchange, New Delhi
National Load Despatch Centre, New Delhi

Parties present : Shri Rajiv Yadav, Advocate for the petitioner
Shri Antaryami Upadhyay, Advocate for SLDC, Orissa
Shri R.B.Sharma, Advocate, GRIDCO

Record of Proceedings

Learned counsel for SLDC, Odisha submitted that the written submission is being filed today. Accordingly, he requested for a short adjournment. Learned counsel for SLDC, Odisha further submitted that SLDC, Odisha has granted `No objection` for open access for the month of November and copy for the same will be placed on record shortly.

2. The Commission directed to adjourn the matter for 15.11.2012.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief (Law)